(b) As reported by CIL/SCCL/NLC, the details of the total amount of compensation disbursed to the victims of mines accidents during the last three years are as below:

Year	Name of the company and total amount of compensation disbursed (Rs. in lakhs)		
	CIL	SCCL	NLC
2009	19008258	5435000	1415350
2010	36600199	7947071	2009202
2011	34748069	4326060	1557349
Total	90356526	17708131	4981901

Public sector coal companies

4036. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of COAL be pleased to state:

- (a) whether Government has reviewed implementation of the projects of public sector coal companies;
 - (b) if so, the details thereof; and
 - (c) the action being taken by Government on the observations?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) to (c) Yes, Sir. The Central Government has been reviewing the implementation of Coal & Lignite projects of Coal India Limited (CIL), Singareni Collieries Company Limited (SCCL) and Neyveli Lignite Corporation Limited (NLC) regularly. CIL, SCCL and NLC have 16, 4 and 6 projects respectively which were approved by CCEA/CCI during Xth and Xlth Plan periods. Details of these projects are as under:

(i) Out of 16 projects under implementation in CIL, one project namely Basundhra (West) of Mahanadi Coalfields Limited (MCL) has been completed. 11 projects are on schedule and 4 projects namely, Jhanjra PSLW underground (UG) of Eastern Coalfields Limited (ECL), Ashok Expn. opencast (OC) and Magadh OC of Central Coalfields Limited (CCL) and Nigahi Expn. OC project of Northern Coalfields Limited (NCL) have got delayed due to delay in finalizing the contracts, delay in forestry clearance for railway siding, physical possession of land and delay in finalization of tenders for construction of CHP respectively.

- (ii) All the 4 projects of SCCL namely Adriyla Shaft project, Shantikhani Longwall, Jallaram Shaft project and Kaktiya Longwall project are delayed due to contractual delays, delay in mine development and geological disturbances.
- (iii) Out of 6 projects of NLC under implementation, 2 are lignite mining projects and 4 are thermal power projects. Out of these, both the Mining Projects and one Thermal Project (Barsingsar Thermal) stand completed. Neyveli New TPS was sanctioned in June 2011 and the project is on Schedule. The remaining two Thermal Projects are running behind schedule viz. TPS II expansion with a delay of 45 months and Coal based Power Project at Tuticorion (NTPL) by about 7 months mainly due to the delay in supply and erection of main plant package by M/s. BHEL.

During the course of review meetings, problems being faced by the coal companies are discussed and mitigative measures are suggested. The concerned Central/State Departments are approached, wherever necessary, to expedite the implementation of the projects.

Fixation of royalty on coal

4037. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of COAL be pleased to state:

- (a) whether the State Governments have submitted any proposals regarding fixation of royalty, on the basis of coal prices especially in Assam;
 - (b) if so, the details thereof and the present status of the proposals; and
 - (c) by when the said proposals are likely to be finalized?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) to (c) Yes Sir. The major coal producing States have proposed for fixation of royalty rates @ 20% ad-valorem basis, in place of the presently followed hybrid formula based royalty rates on coal and lignite. The proposal was considered by a Study Group, constituted by the Government to examine the issue of revision of royalty rates on coal and lignite. The Study Group held extensive deliberations on the issues involved and also held consultations with all the stakeholders. On the basis of the recommendations of the Study Group, the Union Government has finalised and accepted the proposal of the coal bearing States, including Assam, for shifting to ad-valorem based system of royalty rates.